

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V meeting held on 06.03.2014

The meeting No.47/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 06.03.2014 in Conference Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

| S.No. | Name of the representatives and their designation | Department |
|-------|---|-----------------|
| 1. | Shri Nand Lal, Sr. D.O. | DIPP |
| 2. | Shri V.K. Kohli, Director | R.O., TC, Noida |
| 3. | Shri K.C. Meena, DDG | DGFT |
| 4. | Shri Kuldeep Singh, Assistant Director | MSME |
| 5. | Shri J.D. Giri, Vice President | AEPC |
| 6. | Shri P.P. Pasricha, F.T.D.O. | DGFT |

At the outset, the Minutes of NC-V Meetings No.45/AM-14 held on 20.02.2014 were taken for ratification. As there were no amendments to the same, the above referred minutes of 20.02.2014 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.47/AM-14 dated 06.03.2014 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 47/84-ALC3/2013

MEETING DATE : 06.03.2014

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| | Case No.:7/47/84-ALC3/2013 | Party Name: SHAHI EXPORTS PVT. LTD. | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Deferred |
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| 1 | HQ File :01/84/050/00362/AM14/ | RLA File :07/24/040/00246/AM14/ | Lic.No/Date:0710099307 29.10.2013 | Defer Date: 03.04.2014 |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that specifications of CAD/CAM for export product are not correct according to the placement of panels of export product. There are four body panels of garment placed in the CAD/CAM, whereas specifications are showing panels of two pieces only. Measurement chart is also not complete, which has no complete specifications of any sample size or for all sizes. Therefore, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 03.04.2014. | | | |

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| 2 | Case No.:18/39/84-ALC3/2013 | Party Name: SHRI LAKSHMI DEFENCE SOLUTIONS LTD. | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Rejected |
| | HQ File :01/84/050/00290/AM14/ | RLA File :06/24/040/00024/AM14/ | Lic.No/Date:0610034831 08.11.2013 | Reject |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DC(MSME)'s letter dated 30.01.2014 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case. RLA may take suitable consequential action accordingly. | | | |

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| | Case No.:19/39/84-ALC3/2013 | Party Name: SUPERHOUSE LTD., | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Approved |
| | HQ File :01/84/050/00291/AM14/ | RLA File :06/24/040/00023/AM14/ | Lic.No/Date:0610034830 08.11.2013 | |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details | | | |

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| 3 | submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:- | | | | |
| | S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
| | 1. | Kids riding breeches made of artificial leather cloth (Content of imported artificial leather cloth = 9523.50 Kgs.) | 66,667 Nos. | Artificial leather cloth | 10,000 Kgs. |
| The R.A. shall be advised to take necessary action subject to compliance of other usual conditions. | | | | | |

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| 4 | Case No.:8/39/84-ALC3/2013 | Party Name: CONCEPT CLOTHING | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Rejected |
| | HQ File :01/84/050/00280/AM14/ | RLA File :05/23/040/00331/AM14/ | Lic.No/Date:0510371162 18.11.2013 | Reject |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided CAD/CAM, measurement chart and style number of export product in support of their proposal. In view of above, the Committee was unable to finalise the norms and constrained to reject the case. RLA may take suitable consequential action accordingly. | | | |

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| | Case No.:4/35/84-ALC3/2013 | Party Name: SRI TEXTILE ERODE PRIVATE LIMITED, | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Approved |
| | HQ File :01/84/050/00263/AM14/ | RLA File :32/21/040/00135/AM14/ | Lic.No/Date:3210070026 20.11.2013 | |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details | | | |

submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O. No.37(5)/121/2013-14/Hos., dated 06.03.2014 as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed | |
|-------|--|-----------------|---|------------------|---------------------|
| 1. | Gent's full Sleeve Shirt made of 100% Nylon woven fabric, GSM-97+/-10%, width-56" Style No. 945S14ADM05 | 1 pcs. | 100% Nylon woven fabric, GSM-97+/-10%, width-56" | 2.90 | sq. meter per piece |
| | | | 100% Polyester knitted mesh fabric, GSM-100+/-10% | 0.46 | sq. meter per piece |
| 2. | Gent's full Sleeve Shirt made of 100% Nylon woven fabric, GSM-97+/-10%, width-57" Style No. 945S14ADM05P | 1 pcs. | 100% Nylon woven fabric, GSM-97+/-10%, width-57" | 2.90 | sq. meter per piece |
| | | | 100% Polyester knitted mesh fabric, GSM-100+/-10% | 0.46 | sq. meter per piece |
| 3. | Gent's Half Sleeve Shirt made of 100% Nylon woven fabric, GSM-97+/-10%, width-56" Style No. 945S14ADM04 | 1 pcs. | 100% Nylon woven fabric, GSM-97+/-10%, width-56" | 2.15 | sq. meter per piece |
| | | | 100% Polyester knitted mesh fabric, GSM-100+/-10% | 0.46 | sq. meter per piece |
| 4. | Gent's Half Sleeve Shirt made of 100% Nylon woven fabric, GSM-97+/-10%, width-57" Style No. 945S14ADM04P | 1 pcs. | 100% Nylon woven fabric, GSM-97+/-10%, width-57" | 2.15 | sq. meter per piece |
| | | | 100% Polyester knitted mesh fabric, GSM-100+/-10% | 0.46 | sq. meter per piece |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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| Case No.:2/36/84-ALC3/2013 | Party Name: K H EXPORTS INDIA PRIVATE LIMITED, | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Approved |
| HQ File :01/84/050/00267/AM14/ | RLA File :04/24/040/00174/AM14/ | Lic.No/Date:0410152155 21.11.2013 | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their O. M. No. 7/207/2013-TSW, dated 05.03.2014 as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|--|-----------------|---|------------------|
| 1. | Hand bags made out of textile material, Style-F51108 | 1961 Nos. | Outer lining Cotton & Poly Jacquard fabric with light knit backing/CTD. Vitello crom soft HR/12 cms. light weight PVC Reps pebble emboss/12.8 cms. painted floral PVC pebble-Poly/Cotton non-brush canvas, width-57" | 83.68 Meters |
| | | | Inner lining 100% Polyester lining/Polyester Satin lining – WR + IX clear PU coating/0.3mm white TELA PU with adhesive/0.2mm 18P white color lining W/ADH (TELA) 0.3mm 18P white color lining W/ADH (TELA), width-58.5" | 325.92 yards |
| | | | Elast smooth PVC | 64.17 Meters |

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| 100% Spun Rayon woven tape (25mm) webbing | 1777.94 Meters |
| Metal fitting | Net to net |
| Eyelets | Net to net |
| Zip Fasteners | 480.45 Meters |
| Slider | Net to net |
| Stopper | Net to net |
| 0.4mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58" | 4.73 yard |
| 1.5mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58" | 1.63 yard |
| 0.4mm Bonded Leather Board | 186.30 Sq. foot |
| 0.6mm Bonded Leather Board | 349.06 Sq. foot |
| 1.6mm Bonded Leather Board | 11.77 Sq. foot |
| 210D Nylon (0.1mm) lining material | 325.53 Sq. feet |
| 420D Nylon lining material | 8.39 yard |
| Leather Auxiliary | 13.49 Kgs. |
| Water Based Adhesive | 10.26 Kgs. |
| Resin Nan Pao BWA-316CH Baoweiling Brand Adhesive | 17.37 Kgs. |
| AR6450/D Primer | 9.81 Kgs. |
| AR6450/C – CH edge stain | 13.20 Kgs. |
| Sensormatic security label | As per packing policy |
| Leather/Fabric care card brochure | - do - |
| 3 GM/6 GM Silica gel in aiwa paper | - do - |

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| | | | sachet packing material | |
| | | | Coach Non logo tissue paper packing material | - do - |
| | | | Printed Poly bags packing material | - do - |
| | | | Packing Boxes outer cartons | - do - |
| 2. | Textile Purses, Style-F51362 | 2016 Nos. | Outer lining 8 cms. light weight split SIG C saffiano PVC-Poly-Cotton non-brush canvas/SIG C painted dot – FS Soft slub PVC-Poly-Cotton non-brush canvas, width-57” | 151.20 Meters |
| | | | Inner lining 12.8 cms. painted floral spako unbacked/musika saffiano GR CH-white wash, width-58.5” | 53.83 Meters |
| | | | Inner lining Polyester satin lining-WR + IX clear PU coating/0.3mm white TELA PU with adhesive/0.2mm 18P white color lining W/ADH (TELA) 0.3mm 18P white color lining W/ADH (TELA), width-58.5” | 817.83 yards |
| | | | Ecoline smooth crinckle PVC | 14.72 Meters |
| | | | Metal fitting | Net to net |
| | | | Eyelets | Net to net |
| | | | Zip Fasteners | 1350.72 Meters |
| | | | Slider | Net to net |
| | | | Stopper | Net to net, set |
| | | | 0.4mm Bonded Leather Board | 104.83 Sq. foot |
| | | | Texon Brand Cellulose Insole Sheet | Net to net |

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| | | | 210D Nylon (0.1mm) lining material | 141.12 Sq. foot |
| | | | Water Based Adhesive | 2.70 Kgs. |
| | | | Resin Nan Pao BWA-316CH Baoweiling Brand Adhesive | 3.41 Kgs. |
| | | | AR6450/D Primer | 10.08 Kgs. |
| | | | AR6450/C – CH edge stain | 21.27 Kgs. |
| | | | Sensormatic security label | As per packing policy |
| | | | Leather/Fabric care card brochure | - do - |
| | | | 3 GM/6 GM Silica gel in aiwa paper sachet packing material | - do - |
| | | | Coach Non logo tissue paper packing material | - do - |
| | | | Printed Poly bags packing material | - do - |
| | | | Packing Boxes outer cartons | - do - |
| 3. | Cow leather purses in combination with textile material, Style- 51341/F49157/ F50117/F50925/ F51206/F51272 | 39,191 Nos. | Outer lining Cotton & Poly Jacquard fabric with light knit backing/CTD. Vitello crom soft HR/12 cms. light weight PVC Reps pebble emboss/12.8 cms. painted floral PVC pebble-Poly/Cotton non-brush canvas, width-57" | 59.03 Meters |
| | | | Outer lining 8 cms. light weight split SIG C saffiano PVC-Poly-Cotton non-brush canvas/SIG C painted dot – FS Soft slub PVC-Poly-Cotton non-brush canvas, width-57" | 636.35 Meters |
| | | | Inner lining 12.8 cms. painted floral spako unbacked/musika saffiano GR | 2005.51 Meters |

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| CH-white wash, width-58.5" | |
| Inner lining 100% Polyester lining/Polyester satin lining-WR + IX clear PU coating/0.3mm white TELA PU with adhesive/0.2mm 18P white color lining W/ADH (TELA) 0.3mm 18P white color lining W/ADH (TELA), width-58.5" | 9882.75 Yards |
| Metal fitting | Net to net |
| Rivets | 14,100 Set |
| Snap Fastners | Net to net |
| Snap Fastners | Net to net, Set |
| Eyelets | Net to net |
| Zip Fasteners | 28,846.03 Meters |
| Slider | Net to net |
| Stopper | Net to net |
| Stopper | 17,716 Set |
| 0.3mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58" | 131.94 yard |
| 0.4mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58" | 128.31 yard |
| 0.5mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58" | 2.65 yard |
| 1.2mmX58 Inch Col. Lake green non-woven lining w/o adhesive, | 4.79 yard |

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| | | | width-58" | |
| | | | 1.5mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58" | 0.04 yard |
| | | | 0.4mm Bonded Leather Board | 692.20 Sq. foot |
| | | | 0.6mm Bonded Leather Board | 108 Sq. foot |
| | | | 1.6mm Bonded Leather Board | 4.60 Sq. foot |
| | | | Texon brand cellulose insole sheets | Net to net |
| | | | 210D Nylon (0.1mm) | 1863.81 Sq. foot |
| | | | Leather Auxiliary | 120 Kgs. |
| | | | Water based adhesive | 336.63 Kgs. |
| | | | Resin Nan Pao BWA-316CH Baoweilng Brand | 103.93 Kgs. |
| | | | AR6450/D Primer | 212.72 Kgs. |
| | | | AR6450/C – CH edge stain | 221.02 Kg. |
| | | | 102P Hot melt adhesive | 15.09 Kgs. |
| | | | Sensormatic Security Label | As per packing policy |
| | | | Leather/Fabric Care Card | - do - |
| | | | 3 GM/6 GM Silica gel in aiwa paper sachet | - do - |
| | | | Coach Non-logo Tissue paper | - do - |
| | | | Printed Poly Bags | - do - |
| | | | Packing boxes outer cartons | - do - |
| 4. | Cow Leather Belts, Style-61945/66721/66724/66728/ | 21,286 Nos. | Buckle | Net to net |
| | | | 0.6mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58" | 43.93 yard |

66731/66732/
67416/67417/
67426/69900/
F66105/F66106/
F66128/F66130/
F66916

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| 0.8mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58" | 194.13 yard |
| 1.0mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58" | 344.74 yard |
| 0.8mm Bonded Leather Board | 3805.11 Sq. foot |
| 1.4mm Bonded Leather Board | 2409.08 Sq. foot |
| 1.6mm Bonded Leather Board | 1705.60 Sq. foot |
| Leather Auxiliary | 66.59 Kgs. |
| Water based adhesive | 406.84 Kgs. |
| AR6450/D Primer | 135.29 Kgs. |
| AR6450/C – CH edge stain | 172.95 Kgs. |
| 102P Hot melt adhesive | 9.76 Kg. |
| Leather/Fabric Care Card Brochure | As per packing policy |
| 3 GM/6 GM Silica gel in aiwa paper sachet packing material | - do - |
| Coach Non Logo Tissue paper packing material | - do - |
| Printed Poly Bags packing material | - do - |
| Packing boxes packing material | - do - |
| Packing band packing material | - do - |
| Packing boxes outer cartons | - do - |

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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| 7 | | | 06.03.2014 | Deferred |
| | HQ File :01/84/050/00391/AM14/ | RLA File :33/24/040/00010/AM14/ | Lic.No/Date:3310028348 09.12.2013 | Defer Date: 03.04.2014 |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 03.04.2014. | | | |

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| 8 | Case No.:24/47/84-ALC3/2013 | Party Name: KERALA BALERS PRIVATE LIMITED | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Deferred |
| | HQ File :01/84/050/00379/AM14/ | RLA File :10/24/040/00058/AM14/ | Lic.No/Date:1010055938 13.12.2013 | Defer Date: 27.03.2014 |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 27.03.2014. | | | |

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| 9 | Case No.:5/47/84-ALC3/2013 | Party Name: SHAHI EXPORTS PVT. LTD. | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Deferred |
| | HQ File :01/84/050/00360/AM14/ | RLA File :07/24/040/00343/AM14/ | Lic.No/Date:0710100953 31.12.2013 | Defer Date: 03.04.2014 |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 03.04.2014. | | | |

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| 10 | Case No.:6/47/84-ALC3/2013 | Party Name: SHAHI EXPORTS PVT. LTD. | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Deferred |
| | HQ File :01/84/050/00361/AM14/ | RLA File :07/24/040/00350/AM14/ | Lic.No/Date:0710100968 31.12.2013 | Defer Date: 03.04.2014 |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 03.04.2014. | | | |

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| 11 | Case No.:2/47/84-ALC3/2013 | Party Name: SHAHI EXPORTS PVT. LTD. | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Deferred |
| | HQ File :01/84/050/00357/AM14/ | RLA File :07/24/040/00349/AM14/ | Lic.No/Date:0710101010 01.01.2014 | Defer Date: 03.04.2014 |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 03.04.2014. | | | |

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| 12 | Case No.:3/47/84-ALC3/2013 | Party Name: SHAHI EXPORTS PVT. LTD. | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Deferred |
| | HQ File :01/84/050/00358/AM14/ | RLA File :07/24/040/00342/AM14/ | Lic.No/Date:0710101011 01.01.2014 | Defer Date: 03.04.2014 |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 03.04.2014. | | | |

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| 13 | Case No.:4/47/84-ALC3/2013 | Party Name: SHAHI EXPORTS PVT. LTD. | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Deferred |
| | HQ File :01/84/050/00359/AM14/ | RLA File :07/24/040/00328/AM14/ | Lic.No/Date:0710101052 02.01.2014 | Defer Date: 03.04.2014 |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 03.04.2014. | | | |

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| 14 | Case No.:9/47/84-ALC3/2013 | Party Name: S.KHODAY SILK TWISTING FACTORY, | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Deferred |
| | HQ File :01/84/050/00364/AM14/ | RLA File :07/24/040/00335/AM14/ | Lic.No/Date:0710101045 02.01.2014 | Defer Date: 03.04.2014 |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided manufacturing process alongwith stage-wise wastage of export product in support of their proposal. The | | | |

applicant firm has also not indicated the clear nomenclature of export product, whether it is saree or made-up. In case of made-up, what is the name of export item? Therefore, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 03.04.2014.

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| 15 | Case No.:30/47/84-ALC3/2013 | Party Name: KANPUR PLASTIPACK LTD | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Deferred |
| | HQ File :01/84/050/00385/AM14/ | RLA File :06/24/040/00033/AM14/ | Lic.No/Date:0610035775 08.01.2014 | Defer Date: 03.04.2014 |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to Deptt. of Chemicals & Petro-chemicals, Ministry of Chemicals & Fertilizers for their examination and comments. It was decided to defer the case for re-listing on 03.04.2014. | | | |

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| 16 | Case No.:12/47/84-ALC3/2013 | Party Name: AII NIISH FASHIONS PRIVATE LIMITED | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Deferred |
| | HQ File :01/84/050/00367/AM14/ | RLA File :05/23/040/00414/AM14/ | Lic.No/Date:0510375863 09.01.2014 | Defer Date: 03.04.2014 |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 03.04.2014. | | | |

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| 17 | Case No.:10/47/84-ALC3/2013 | Party Name: BHARAT SILKS | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Deferred |
| | HQ File :01/84/050/00365/AM14/ | RLA File :07/24/040/00344/AM14/ | Lic.No/Date:0710101240 10.01.2014 | Defer Date: 03.04.2014 |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 03.04.2014. | | | |

| 18 | Case No.:13/47/84-ALC3/2013 | Party Name: RICHA GLOBAL EXPORTS P. LTD. | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Approved | | | | | | | | | | | | | | |
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| | HQ File :01/84/050/00368/AM14/ | RLA File :05/24/040/00375/AM14/ | Lic.No/Date:0510375907 10.01.2014 | | | | | | | | | | | | | | | |
| | <p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-</p> <table> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> <tr> <td>1.</td><td>Ladies Top made of 100% Linen yarn dyed knitted fabric, GSM-135+/-10%, Style No. 333794/339534</td><td>6450 Nos.</td><td>100% Linen yarn dyed knitted fabric, GSM-135+/-10%</td><td>2255 Kgs.</td></tr> <tr> <td>2.</td><td>Ladies Top made of 100% Linen yarn dyed knitted fabric, GSM-135+/-10%, Style No. 340424</td><td>4750 Nos.</td><td>100% Linen yarn dyed knitted fabric, GSM-135+/-10%</td><td>1250 Kgs.</td></tr> </table> <p>The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.</p> | | | | S.No. | Export Product | Export Quantity | Import item | Quantity allowed | 1. | Ladies Top made of 100% Linen yarn dyed knitted fabric, GSM-135+/-10%, Style No. 333794/339534 | 6450 Nos. | 100% Linen yarn dyed knitted fabric, GSM-135+/-10% | 2255 Kgs. | 2. | Ladies Top made of 100% Linen yarn dyed knitted fabric, GSM-135+/-10%, Style No. 340424 | 4750 Nos. | 100% Linen yarn dyed knitted fabric, GSM-135+/-10% |
| S.No. | Export Product | Export Quantity | Import item | Quantity allowed | | | | | | | | | | | | | | |
| 1. | Ladies Top made of 100% Linen yarn dyed knitted fabric, GSM-135+/-10%, Style No. 333794/339534 | 6450 Nos. | 100% Linen yarn dyed knitted fabric, GSM-135+/-10% | 2255 Kgs. | | | | | | | | | | | | | | |
| 2. | Ladies Top made of 100% Linen yarn dyed knitted fabric, GSM-135+/-10%, Style No. 340424 | 4750 Nos. | 100% Linen yarn dyed knitted fabric, GSM-135+/-10% | 1250 Kgs. | | | | | | | | | | | | | | |

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| Case No.:15/47/84-ALC3/2013 | Party Name: RICHA GLOBAL EXPORTS P. LTD. | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Approved |
| HQ File :01/84/050/00370/AM14/ | RLA File :05/24/040/00383/AM14/ | Lic.No/Date:0510375910 10.01.2014 | |
| <p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details</p> | | | |

submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|--|-----------------|---|------------------|
| 1. | Ladies Top made of 100% Linen dyed knitted fabric, GSM-140+/-10%, Style No. 7262156 | 12,400 Nos. | 100% Linen dyed knitted fabric, GSM-140+/-10% | 2988.400 Kgs. |
| 2. | Ladies Top made of 100% Linen dyed knitted fabric, GSM-140+/-10%, Style No. 7263000 | 3800 Nos. | 100% Linen dyed knitted fabric, GSM-140+/-10% | 1235 Kgs. |
| 3. | Ladies Top made of 100% Linen dyed knitted fabric, GSM-140+/-10%, embellished with 50% Cotton 50% Nylon net unbleached knitted fabric, GSM-115+/-10% Style No. 7263041 | 1200 Nos. | 100% Linen dyed knitted fabric, GSM-140+/-10% | 252 Kgs. |
| | | | 50% Cotton 50% Nylon net unbleached knitted fabric, GSM-115+/-10% | 103 Kgs. |
| 4. | Ladies Top made of 100% Linen bleached knitted fabric, GSM-140+/-10%, embellished with 50% Cotton 50% Nylon net unbleached knitted fabric, GSM-115+/-10% Style No. 7263041 | 1200 Nos. | 100% Linen bleached knitted fabric, GSM-140+/-10% | 252 Kgs. |
| | | | 50% Cotton 50% Nylon net unbleached knitted fabric, GSM-115+/-10% | 103 Kgs. |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:17/47/84-ALC3/2013

Party Name: RICHA GLOBAL EXPORTS P. LTD.

Meet No/Date:47/84-ALC3/2013
06.03.2014

Status:
Approved

HQ File :01/84/050/00372/AM14/

RLA File :05/24/040/00384/AM14/

Lic.No/Date:0510375911

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|--|-----------------|---|------------------|
| 1. | Ladies Skirt made of 53% Linen 47% Cotton dyed woven fabric with 100% Cotton embroidery, GSM-197+/-10% & 100% Polyester dyed woven lining fabric, GSM-53+/-10%, Style No. 329907/342090/342092 | 3600 Nos. | 53% Linen 47% Cotton dyed woven fabric with 100% Cotton embroidery, GSM-197+/-10% | 5040 Sq. meter |
| | | | 100% Polyester dyed woven lining fabric, GSM-53+/-10% | 4680 Sq. meter |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:18/47/84-ALC3/2013

Party Name: RICHA GLOBAL EXPORTS P. LTD.

Meet No/Date:47/84-ALC3/2013
06.03.2014

Status: Deferred

HQ File :01/84/050/00373/AM14/

RLA File :05/24/040/00385/AM14/

Lic.No/Date:0510375912
10.01.2014

Defer Date:
03.04.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided CAD/CAM, measurement chart and sketch of each export product in support of their proposal. Therefore, the Committee after deliberations decided to ask the applicant firm to make available the above information/ details for consideration of the proposal. The case stands for re-listing on 03.04.2014.

Case No.:21/47/84-ALC3/2013

Party Name: RICHA GLOBAL EXPORTS P. LTD.

Meet No/Date:47/84-ALC3/2013
06.03.2014

Status: Deferred

HQ File :01/84/050/00376/AM14/

RLA File :05/24/040/00382/AM14/

Lic.No/Date:0510375909
10.01.2014

Defer Date:
03.04.2014.

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| 22 | <p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided complete measurement chart of each export product in support of their proposal. Therefore, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 03.04.2014.</p> |
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| 23 | Case No.:20/47/84-ALC3/2013 | Party Name: RICHA GLOBAL EXPORTS P. LTD. | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Deferred |
| | HQ File :01/84/050/00375/AM14/ | RLA File :05/24/040/00395/AM14/ | Lic.No/Date:0510376452 17.01.2014 | Defer Date: 03.04.2014 |
| | <p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided complete measurement chart of each export product in support of their proposal. Therefore, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 03.04.2014.</p> | | | |

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|----|---|---------------------------------|--|----------------------------|
| 24 | Case No.:22/47/84-ALC3/2013 | Party Name: BAGGA INTERNATIONAL | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Deferred |
| | HQ File :01/84/050/00377/AM14/ | RLA File :05/23/040/00424/AM14/ | Lic.No/Date:0510376633 20.01.2014 | Defer Date: 03.04.2014 |
| | <p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided measurement chart and sketch of each export product in support of their proposal. Therefore, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 03.04.2014.</p> | | | |

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|--|--------------------------------|--|--|----------------------------|
| | Case No.:19/47/84-ALC3/2013 | Party Name: RICHA GLOBAL EXPORTS P. LTD. | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Approved |
| | HQ File :01/84/050/00374/AM14/ | RLA File :05/24/040/00398/AM14/ | Lic.No/Date:0510376677 21.01.2014 | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|---|-----------------|--|------------------|
| 1. | Ladies Dress made of 52% Polyester 48% Cotton yarn dyed knitted fabric, GSM-200+/-10%, Style No.339525/ 339527/343133 | 18,100 Nos. | 52% Polyester 48% Cotton yarn dyed knitted fabric, GSM-200+/-10% | 8200 Kgs. |
| 2. | Ladies Dress made of 52% Polyester 48% Cotton yarn dyed knitted fabric, GSM-200+/-10%, Style No.330742/ 339525/339586 | 5740 Nos. | 52% Polyester 48% Cotton yarn dyed knitted fabric, GSM-200+/-10% | 1900 Kgs. |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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|------------------------------------|--|--|-----------------------------------|
| Case No.:16/47/84-ALC3/2013 | Party Name: RICHA GLOBAL EXPORTS P. LTD. | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Approved |
| HQ File :01/84/050/00371/AM14/ | RLA File :05/24/040/00397/AM14/ | Lic.No/Date:0510376809 22.01.2014 | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|---|-----------------|---|------------------|
| 1. | Ladies Dress made of 84% Polyester 16% Linen yarn knitted dyed fabric, GSM-200+/-10%, Style No.337130 | 11,100 Nos. | 84% Polyester 16% Linen yarn knitted dyed fabric, GSM-200+/-10% | 6427 Kgs. |

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|----|---|-------------|---|---------------|
| 2. | Ladies Skirt made of 84% Polyester 16% Linen yarn knitted dyed fabric, GSM-200+/-10%, Style No.337127 | 650 Nos. | 84% Polyester 16% Linen yarn knitted dyed fabric, GSM-200+/-10% | 182 Kgs. |
| 3. | Ladies Top made of 88% Polyester 12% Linen yarn knitted dyed fabric, GSM-140+/-10%, Style No.321466/ 334620 | 8000 Nos. | 88% Polyester 12% Linen yarn knitted dyed fabric, GSM-140+/-10% | 1760 Kgs. |
| 4. | Ladies Top made of 100% Linen printed knitted fabric along with 100% Linen dyed knitted fabric, GSM-125+/-10%, Style No.7263161 | 11,650 Nos. | 100% Linen printed knitted fabric, GSM-125+/-10% | 4077.500 Kgs. |
| | | | 100% Linen dyed knitted fabric, GSM-125+/-10% | 233 Kgs. |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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|------------------------------------|---------------------------------|--|-----------------------------------|
| Case No.:23/47/84-ALC3/2013 | Party Name: MAYA EXPORTS CORPN | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Approved |
| HQ File :01/84/050/00378/AM14/ | RLA File :05/24/040/00401/AM14/ | Lic.No/Date:0510376970 24.01.2014 | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|---|-----------------|---|------------------|
| 1. | Ladies Dress made of 90% Polyamide 10% Elastane lace dyed knitted fabric, GSM-133+/-10% | 10,784 Nos. | 90% Polyamide 10% Elastane lace dyed knitted fabric, GSM-133+/-10%, width-54" | 22,575 Sq. meter |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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|----|--|---------------------------------|--|-----------------------------------|
| 28 | Case No.:11/47/84-ALC3/2013 | Party Name: BHARAT SILKS | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Deferred |
| | HQ File :01/84/050/00366/AM14/ | RLA File :07/24/040/00359/AM14/ | Lic.No/Date:0710101676 27.01.2014 | Defer Date: 03.04.2014 |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 03.04.2014. | | | |

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|----|---|---|--|-----------------------------------|
| 29 | Case No.:29/47/84-ALC3/2013 | Party Name: FOREMOST APPARELS PVT.LTD. | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Deferred |
| | HQ File :01/84/050/00384/AM14/ | RLA File :05/23/040/00430/AM14/ | Lic.No/Date:0510377126 27.01.2014 | Defer Date: 03.04.2014 |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that CAD/CAM of export product is not legible. Therefore, the Committee after deliberations decided to ask the applicant firm to make available a legible copy of CAD/CAM of export product in support of their proposal. The case stands for re-listing on 03.04.2014. | | | |

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|--|------------------------------------|---------------------------------|--|-----------------------------------|
| | Case No.:32/47/84-ALC3/2013 | Party Name: MUKUL EXPORTS | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Deferred |
| | HQ File :01/84/050/00387/AM14/ | RLA File :05/24/040/00406/AM14/ | Lic.No/Date:0510377148 | Defer Date: |

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| 30 | | 27.01.2014 | 03.04.2014 |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided CAD/CAM and measurement chart of export product in support of their proposal. Therefore, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 03.04.2014. | | |

| 31 | Case No.:14/47/84-ALC3/2013 | Party Name: RICHA GLOBAL EXPORTS P. LTD. | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Approved | | | | | | | | | |
|-------|--|--|---|----------------------------|-------|----------------|-----------------|-------------|------------------|----|---|-----------|---|
| | HQ File :01/84/050/00369/AM14/ | RLA File :05/24/040/00409/AM14/ | Lic.No/Date:0510377405 28.01.2014 | | | | | | | | | | |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:- | | | | | | | | | | | | |
| | <table border="1"> <thead> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> </thead> <tbody> <tr> <td>1.</td><td>Ladies Top made of 100% Linen bleached woven fabric, GSM-113+/- 10%, Style:330925</td><td>6310 Nos.</td><td>100% Linen bleached woven fabric, GSM-113+/- 10%,</td><td>10,222 Sq. meter</td></tr> </tbody> </table> <p>The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.</p> | | | | S.No. | Export Product | Export Quantity | Import item | Quantity allowed | 1. | Ladies Top made of 100% Linen bleached woven fabric, GSM-113+/- 10%, Style:330925 | 6310 Nos. | 100% Linen bleached woven fabric, GSM-113+/- 10%, |
| S.No. | Export Product | Export Quantity | Import item | Quantity allowed | | | | | | | | | |
| 1. | Ladies Top made of 100% Linen bleached woven fabric, GSM-113+/- 10%, Style:330925 | 6310 Nos. | 100% Linen bleached woven fabric, GSM-113+/- 10%, | 10,222 Sq. meter | | | | | | | | | |

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|--|---|-------------------------------------|--|----------------------------|
| | Case No.:8/47/84-ALC3/2013 | Party Name: SHAHI EXPORTS PVT. LTD. | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Approved |
| | HQ File :01/84/050/00363/AM14/ | RLA File :07/24/040/00406/AM14/ | Lic.No/Date:0710101838 31.01.2014 | |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify | | | |

the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|---|-----------------|--|------------------|
| 1. | Girls Dress made of 55% Polyester 45% Cotton yarn dyed fabric, GSM-100+/-10%, Style: CX8 7121952 | 6700 Nos. | 55% Polyester 45% Cotton yarn dyed fabric, GSM-100+/-10% | 5695 Sq. meter |
| 2. | Girls Romper made of 52% Linen 48% Rayon dyed fabric, GSM-180+/-10%, Style: CX8 7122231 | 4300 Nos. | 52% Linen 48% Rayon dyed fabric, GSM-180+/-10% | 3010 Sq. meter |
| 3. | Girls Dress made of 52% Linen 48% Rayon dyed fabric, GSM-180+/-10%, Style: CX8 7121950 | 2000 Nos. | 52% Linen 48% Rayon dyed fabric, GSM-180+/-10% | 1920 Sq. meter |
| 4. | Babies Dress made of 55% Polyester 45% Cotton yarn dyed fabric, GSM-100+/-10%, Style: CX8 7122088 | 1400 Nos. | 55% Polyester 45% Cotton yarn dyed fabric, GSM-100+/-10% | 924 Sq. meter |
| 5. | Babies Romper made of 52% Linen 48% Rayon dyed fabric, GSM-180+/-10%, Style: CX8 7122244 | 1100 Nos. | 52% Linen 48% Rayon dyed fabric, GSM-180+/-10% | 616 Sq. meter |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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|---|---------------------------------|--|-----------------------------------|
| Case No.:25/47/84-ALC3/2013 | Party Name: KAIRA INC | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Deferred |
| HQ File :01/84/050/00380/AM14/ | RLA File :05/23/040/00443/AM14/ | Lic.No/Date:0510378062 03.02.2014 | Defer Date: 03.04.2014 |
| Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm | | | |

has not provided CAD/CAM, measurement chart and sketch of export product in support of their proposal. Therefore, the Committee after deliberations decided to ask the applicant firm to make available the above information/ details for consideration of the proposal. The case stands for re-listing on 03.04.2014.

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|----|--|---|--|-----------------------------|
| 34 | Case No.:28/47/84-ALC3/2013 | Party Name: THE AURA CREATION EXPORTS PVT. LTD. | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Deferred |
| | HQ File :01/84/050/00383/AM14/ | RLA File :05/24/040/00411/AM14/ | Lic.No/Date:0510378027 03.02.2014 | Defer Date: 03.04.2014 |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided CAD/CAM, measurement chart and sketch of export product in support of their proposal. Therefore, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 03.04.2014. | | | |

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| 35 | Case No.:27/47/84-ALC3/2013 | Party Name: SUMINOE TEIJIN TECHNO KRISHNA INDIA PRIVATE LTD | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Deferred |
| | HQ File :01/84/050/00382/AM14/ | RLA File :05/24/040/00400/AM14/ | Lic.No/Date:0510378135 04.02.2014 | Defer Date: 03.04.2014 |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that quantity of export has been given in meter, this should be in sq. meter or applicant firm indicate the width of the export product. Applicant firm has not given the net content of each import item in export product in support of their proposal. Therefore, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 03.04.2014. | | | |

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|------------------------------------|--------------------------|------------------------------|----------------|
| Case No.:31/47/84-ALC3/2013 | Party Name: P.K.OVERSEAS | Meet No/Date:47/84-ALC3/2013 | Status: |
|------------------------------------|--------------------------|------------------------------|----------------|

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|----|--|---------------------------------|--------------------------------------|---------------------------|
| 36 | | | 06.03.2014 | Deferred |
| | HQ File :01/84/050/00386/AM14/ | RLA File :05/24/040/00414/AM14/ | Lic.No/Date:0510378416 05.02.2014 | Defer Date: 03.04.2014 |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 03.04.2014. | | | |

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|----|--|--|--|-----------------------------------|
| 37 | Case No.:33/47/84-ALC3/2013 | Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD. | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Deferred |
| | HQ File :01/84/050/00388/AM14/ | RLA File :05/24/040/00416/AM14/ | Lic.No/Date:0510378505 06.02.2014 | Defer Date: 03.04.2014 |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 03.04.2014. | | | |

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|----|---|--|--|-----------------------------------|
| 38 | Case No.:26/47/84-ALC3/2013 | Party Name: ACHIEVER APPARELS PVT. LTD., | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Deferred |
| | HQ File :01/84/050/00381/AM14/ | RLA File :05/23/040/00456/AM14/ | Lic.No/Date:0510378721 10.02.2014 | Defer Date: 03.04.2014 |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided measurement chart and sketch of export product in support of their proposal. Therefore, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 03.04.2014. | | | |

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| | Case No.:34/47/84-ALC3/2013 | Party Name: BISWANATH BISWAS | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Approved |
| | HQ File :01/84/050/00389/AM14/ | RLA File :02/24/040/00185/AM14/ | Lic.No/Date:0210199829 | |

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Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|---|------------------|---|------------------|
| 1. | Dyed/Printed fabrics content Silk fabric, GSM-20 to 54, width-44" | 49,500 Sq. meter | Grey Silk fabric, GSM-20 to 54, width-44" | 49,995 Sq. meter |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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| Case No.: 35/47/84-ALC3/2013 | Party Name: BISWANA TH BISWAS | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Approved |
| HQ File :01/84/050/00390/AM14/ | RLA File :02/24/040/00186/AM14/ | Lic.No/Date:0210199882 11.02.2014 | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|---|------------------|---|------------------|
| 1. | Dyed/Printed fabrics content Silk fabric, GSM-20 to 54, width-44" | 49,500 Sq. meter | Grey Silk fabric, GSM-20 to 54, width-44" | 49,995 Sq. meter |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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| Case No.: 1/47/84-ALC3/2013 | Party Name: BUILDMET FIBRES PVT LTD., | Meet No/Date:47/84-ALC3/2013 06.03.2014 | Status: Deferred |
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|---|--------------------------------|---------------------------------|--------------------------------------|---------------------------|
| 41 | HQ File :01/84/050/00356/AM14/ | RLA File :07/24/040/00409/AM14/ | Lic.No/Date:0710102253 20.02.2014 | Defer Date: 03.04.2014 |
| Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case has not received from applicant firm/R.A., Bangalore. Accordingly, the Committee after deliberations decided to await the same and defer the case for re-listing on 03.04.2014. | | | | |

MANUAL AGENDA CASE

(42)

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| Case No.519 | M/s Trexta India Leather Accessories Mfg. Co. Ltd., Chennai |
| NC 47/AM-14, dt. 06.03.2014 | File No.01/84/50/177/AM-14/DES-V |
| Ratification of input output norms against Advance Authorization No.0410149217 dated 28.08.2013. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their O.M.No.7/187/2013-TSW, dated 05.03.2014 as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|---|-----------------|--|----------------------------|
| 1. | SIG Stripe Ocelot Print turnlock Ipad case – F66941 | 6000 Nos. | 21.33 cms. Ocelot Coach Scrypt LW Zoenco PVC – Poly/ Cotton Non-brush Canvas | 0.136 Sq. meter per piece |
| | | | Ecoline Smooth Crinkle, GSM-320, width-140 cms. | 0.0757 Sq. meter per piece |
| | | | CSY Nappa sides – 1.0-1.2mm | 1.064 Sq. feet per piece |
| | | | 100% Polyester Coach fabric, GSM-100, width-145 cms. | 0.098 Sq. meter per piece |
| | | | 100% Polyester fabric with glue, GSM-120, width-148 cms. | 0.0642 Sq. meter per piece |
| | | | SLG Turnlock w/3.5mm Boss Ht 8 | Net to net |

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|----|--|-----------|--|----------------------------|
| | | | mm legs-zinc coated | |
| | | | Coach made in India TPU patch | Net to net |
| | | | Leather Auxiliary | Net to net, Kgs. |
| | | | Nonpao Adhesive BWA – 315 CH | Net to net, Kgs. |
| | | | Basic Adhesives P 560 (sprayable) | Net to net, Ltr. |
| | | | Basic Adhesives P 560 (Brushable) | Net to net, Ltr. |
| | | | Silica Gel Desiccant (6 grams) | Net to net, Pack |
| | | | (P-07438-07-CLE) Coach LDPE Poly Bags (9-7/8"x12-1/2", Hole:6) | Net to net |
| | | | (P-34556-04-WH-Fabric Care – Damp Cloth) | Net to net |
| | | | Sensormatic Security label W/AD | Net to net |
| | | | P-00728-01 | Net to net |
| | | | P-33135-04 | Net to net |
| 2. | Park Signature Turnlock Ipad case – F67056 | 5000 Nos. | Elast Smooth Crinkle, GSM-570, width-140 cms. | 0.0902 Sq. meter per piece |
| | | | CSY Nappa sides – 1.0-1.2mm | 0.5217 Sq. feet per piece |
| | | | 100% Polyester Coach fabric, GSM-100, width-145 cms. | 0.1391 Sq. meter per piece |
| | | | Polyester Asian Faille Clear PU Coating – WR+IX Clear PU Coating | 0.1323 Sq. meter per piece |
| | | | 100% Polyester fabric with glue, GSM-120, width-148 cms. | 0.0639 Sq. meter per piece |
| | | | SLG Turnlock w/3.5mm Boss Ht 8 mm legs-zinc coated | Net to net |
| | | | Coach made in India TPU patch | Net to net |
| | | | Leather Auxiliary | Net to net, Kgs. |

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| | | Nonpao Adhesive BWA – 315 CH | Net to net, Kgs. |
| | | Basic Adhesives P 560 (sprayable) | Net to net, Ltr. |
| | | Basic Adhesives P 560 (Brushable) | Net to net, Ltr. |
| | | Silica Gel Desiccant (6 grams) | Net to net, Pack |
| | | (P-07438-07-CLE) Coach LDPE Poly Bags (9-7/8"x12-1/2", Hole:6) | Net to net |
| | | (P-34556-04-WH-Fabric Care – Damp Cloth) | Net to net |
| | | Sensormatic Security label W/AD | Net to net |
| | | P-00728-01 | Net to net |
| | | P-33135-04 | Net to net |

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(43)

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| Case No.520 | M/s Meenakshi (India) Ltd., Chennai |
| NC 47/AM-14, dt. 06.03.2014 | File No.01/84/50/216/AM-11/DES-V |
| Re-fixation of input output norms against Advance Authorization No.0410118249 dated 22.10.2010. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of samples and CAD/CAM of export product and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|--|-----------------|------------------------------------|---|
| 1. | Men's Short made of 100% Cotton fabric, GSM-245+/- 10% | 4500 Nos. | 100% Cotton fabric, GSM-245+/- 10% | 14,625 Sq. meter (3.25 sq. meter per piece) |
| | | | 32L Metal snap button | 5 per piece |
| 2. | Boys Short made of 100% Cotton fabric, GSM-245+/- 10% | 6000 Nos. | 100% Cotton fabric, GSM-245+/- 10% | 10,860 Sq. meter (1.81 sq. meter per piece) |

| | | | | |
|----|---|-----------|--|---|
| 3. | Ladies Short made of 98.4% Cotton 1.6% Lycra fabric, GSM-243+/- 10% | 4000 Nos. | 98.4% Cotton 1.6% Lycra fabric, GSM-243+/- 10% | 6400 Sq. meter (1.60 sq. meter per piece) |
| 4. | Ladies Trouser made of 98.4% Cotton 1.6% Lycra fabric, GSM-243+/- 10% | 5000 Nos. | 98.4% Cotton 1.6% Lycra fabric, GSM-243+/- 10% | 11,250 Sq. meter (2.25 sq. meter per piece) |
| | | | 7mm Metal Rivet | 6 per piece |
| | | | 32L Jeans Button with Cap | 2 per piece |
| 5. | Men's Pant made of 100% Cotton fabric, GSM-320+/- 10% | 180 Nos. | 100% Cotton fabric, GSM-320+/- 10% | 405 Sq. meter (2.25 sq. meter per piece) |
| 6. | Men's Pant made of 96.4% Cotton 3.6% Lycra fabric, GSM-268+/- 10% | 240 Nos. | 96.4% Cotton 3.6% Lycra fabric, GSM-268+/- 10% | 540 Sq. meter (2.25 sq. meter per piece) |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(44)

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| Case No.521 | M/s Tashu International, Noida, U.P. |
| NC 47/AM-14, dt. 06.03.2014 | File No.01/84/50/067/AM-07/DES-V |
| Ratification of input output norms in respect of Advance Authorization No.0510185062 dated 20.06.2006. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample of the export product, all export documents, complete justification and technical person to explain the case. The case stands for re-listing on 03.04.2014.

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| Case No.522 | M/s Gaurav International, Gurgaon |
| NC 47/AM-14, dt. 06.03.2014 | File No.01/84/162/174/AM-14/DES-V |
| Fixation of input output norms against Advance Authorization No.0510337980 dated 31.10.2012. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 20.03.2014.

(46)

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| Case No.523 | M/s Gaurav International, Gurgaon |
| NC 47/AM-14, dt. 06.03.2014 | File No.01/84/162/187/AM-14/DES-V |
| Fixation of input output norms against Advance Authorization No.0510352488 dated 26.04.2013. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 20.03.2014.

(47)

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| Case No.524 | M/s Gaurav International, Gurgaon |
| NC 47/AM-14, dt. 06.03.2014 | File No.01/84/162/108/AM-14/DES-V |
| Fixation of input output norms against Advance Authorization No.0510210180 dated 08.10.2007. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 20.03.2014.

(48)

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| Case No.525 | M/s Gaurav International, Gurgaon |
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| NC 47/AM-14, dt. 06.03.2014 | File No.01/84/162/173/AM-14/DES-V |
| Fixation of input output norms against Advance Authorization No.0510337410 dated 18.10.2012. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 20.03.2014.

(49)

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| Case No.526 | M/s Alps Industries Ltd., Ghaziabad |
| NC 47/AM-14, dt. 06.03.2014 | File No.01/84/50/162/AM-14/DES-V |
| Re-fixation of input output norms against Advance Authorization No.0510363932 dated 29.08.2013. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 27.03.2014.

(50)

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| Case No.527 | M/s Abhikriti Impex Pvt. Ltd., Kolkata |
| NC 47/AM-14, dt. 06.03.2014 | File No.01/86/50/135/AM-14/DES-V |
| Re-fixation of input output norms in respect of Advance Authorization No.0210192142 dated 23.07.2013. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export Quantity | Import item | Quantity allowed |
|-------|--|-----------------|--|---|
| 1. | Industrial Garments: Men's Overall made of 100% Polyester Taffeta 180T with PVC coating fabric, GSM-270+/-10% & 100% Polyester Taffeta 210T fabric | 4010 Nos. | Fabric: F18V: 100% Polyester Taffeta 180T fabric with PVC coating, GSM-270+/-10%, width-154 cms. | 19,448.5 Sq. meter (@ 4.85 sq. meter per piece) |
| | | | Fabric:F21: 100% Polyester Taffeta 210T fabric, width-59" | 18,245.5 Sq. meter (@ 4.55 sq. meter per |

| | | | | |
|--|--|--|--|--------|
| | | | | piece) |
|--|--|--|--|--------|

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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|---|-----------------------------------|
| Case No.528 | M/s Orient Craft Ltd., New Delhi |
| NC 47/AM-14, dt. 06.03.2014 | File No.01/84/171/150/AM-14/DES-V |
| Fixation of input output norms against Annual Advance Authorization No.0510360065 dated 17.07.2013. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 27.03.2014.

(52)

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| Case No.529 | M/s Orient Craft Ltd., New Delhi |
| NC 47/AM-14, dt. 06.03.2014 | File No.01/84/171/151/AM-14/DES-V |
| Fixation of input output norms against Annual Advance Authorization No.0510336494 dated 04.10.2012. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 27.03.2014.

(53)

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|---|-----------------------------------|
| Case No.530 | M/s Orient Craft Ltd., New Delhi |
| NC 47/AM-14, dt. 06.03.2014 | File No.01/84/171/152/AM-14/DES-V |
| Fixation of input output norms against Annual Advance Authorization No.0510314445 dated 13.01.2012. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under

examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 27.03.2014.

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|---|-----------------------------------|
| Case No.531 | M/s Orient Craft Ltd., New Delhi |
| NC 47/AM-14, dt. 06.03.2014 | File No.01/84/171/153/AM-14/DES-V |
| Fixation of input output norms against Annual Advance Authorization No.0510359866 dated 16.07.2013. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 27.03.2014.

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|---|-----------------------------------|
| Case No.532 | M/s Orient Craft Ltd., New Delhi |
| NC 47/AM-14, dt. 06.03.2014 | File No.01/84/171/154/AM-14/DES-V |
| Fixation of input output norms against Annual Advance Authorization No.0510314445 dated 13.01.2012. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 27.03.2014.
